

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.31/BB/2018	-	For producing proof of service of notice	241-242	Mr Ramesh M Vs M/s V M Contractors Pvt

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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22. S. MANJU ANAND
9886902439.

petitioner

S. manju

APARNA KULKARNI
9742008101
Law Square

Respondent

[Signature]

Counsel for petitioner is present. Shri Sanjay H. Sethia, Advocate, has filed a memo undertaking to file vakalat for R-1 to 4.

For filing vakalat and objections, list it on 16.03.2018.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)